

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

29. IA 2139/2021
In
C.P. (IB)/3918(MB)2019

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Pooransingh Vijaysingh Rathode
Sole Proprietor Of Meghana Colour Chem

Vs
Jk Coil Coatings Pvt Ltd

SECTION 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Mr. Nithish Bangera, Ld. Counsel for the Applicant/Liquidator present.

This is an Application filed by the Liquidator u/s 66 of the Code for certain preferential transactions.

List this matter on **26.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)